

04. 02.07.2018

Counter affidavit on behalf of opposite parties 1 to 4 has been filed in Court today, which is taken on record.

Learned counsel for the petitioner prays for and is granted ten days time to file rejoinder affidavit.

List the matter immediately after ten days.

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(Vineet Saran)
Chief Justice

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(Dr. D.P. Choudhury)
Judge